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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.04.2018.

PRESENT: 1. Hon'ble member (J) Shri Rajeswara Rao Vittanala,
2. Hon'ble member (T) Dr. Ashok Kumar Mishra,


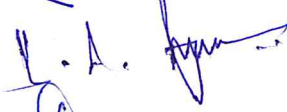

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.69/BB/2018	For hearing	Sec 10 of I&B code	M/s Shantha Projects Limited	A R Ramsubra mania Raja PCA	State bank of India	Shri Deepak

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1	S. PEER MOHAMED 9350970806 <i>advocate</i>	PETITIONER	
2	B R Gurusaiji 8310738429 <i>Director</i>	PETITIONER	
3.	Anil Kumar. H 9886698898	Respondent	

ORDER

PCA for operational creditor is present. Proxy counsel for Financial Creditor is present. The matter is adjourned to 05.06.2018


MEMBER(T)


MEMBER(J)